



NATIONAL LAW UNIVERSITY ODISHA

CENTRE FOR DISABILITY LAW AND ADVOCACY
(CDLA)

Presents

INTERNATIONAL CONFERENCE

On

Law, Technology and Inclusive
Futures: Rethinking Vulnerability in
the Age of Artificial Intelligence and
Digital Transformation

26th and 27th September 2026 / Hybrid Mode

ABOUT NATIONAL LAW UNIVERSITY ODISHA

National Law University Odisha (NLUO) was established in 2009 under the National Law University Orissa Act, 2008. Recognised by the University Grants Commission (UGC) under Section 12(B) of the UGC Act, 1956, the University receives UGC grants, and its degrees are recognised by the Bar Council of India. NLUO is also an associate member of UGC-INFLIBNET and a participant in the National Knowledge Network.

The National Law School model transformed legal education in India by introducing an innovative curriculum. However, concerns regarding its limited focus on litigation, judicial excellence, interdisciplinary learning, and social relevance led to the establishment of NLUO. Conceived by its founding Vice-Chancellor, Prof. Dr. Faizan Mustafa, NLUO was founded with the vision of providing not only legal education but also justice education, with a curriculum designed to promote socially relevant and holistic legal learning.

Since its inception, NLUO has emerged as a leading institution committed to academic excellence and social responsibility. The University combines rigorous academics with flexibility, interdisciplinary learning, and practical engagement. Alongside academics, it encourages leadership, research, innovation, entrepreneurship, and participation in a wide range of co-curricular and extra-curricular activities, fostering the overall development of its students.



ABOUT CENTRE FOR DISABILITY LAW AND ADVOCACY

The Centre for Disability Law and Advocacy (CDLA) at National Law University Odisha was established to promote research, teaching, and advocacy in the field of disability law and rights. Comprising a dedicated community of faculty and students, the Centre works towards advancing disability rights, promoting social justice, and creating greater awareness about the rights of persons with disabilities.

The Centre envisions fostering an inclusive academic environment by encouraging meaningful engagement with persons with disabilities and strengthening research in disability studies. It collaborates with academicians, advocates, NGOs, activists, researchers, and other stakeholders to promote interdisciplinary dialogue and innovative research.

Through research, training, awareness programmes, and sensitisation initiatives, the Centre aims to contribute to policy development, disseminate knowledge on disability law and rights, and support the advancement of an inclusive and accessible society.

CONCEPT NOTE

The rapid advancement of AI, digital technologies, automation, and data-driven governance has transformed societies, creating opportunities across healthcare, education, governance, economic growth, and access to justice. However, these developments have also deepened inequalities and created new vulnerabilities, particularly for persons with disabilities, children, women, older persons, indigenous peoples, migrants, refugees, LGBTQIA+ persons, and socio-economically disadvantaged groups, who may face digital exclusion, algorithmic discrimination, privacy violations, and unequal access to technology.

AI and emerging technologies also raise critical concerns regarding human rights, accountability, transparency, accessibility, privacy, and equitable governance. While technology can reinforce existing inequalities, a human rights-based and inclusive approach can promote empowerment, accessibility, and social justice.

Against this backdrop, the Centre for Disability Law and Advocacy (CDLA) at National Law University Odisha proposes a two-day hybrid international conference titled “Law, Technology and Inclusive Futures: Rethinking Vulnerability in the Age of Artificial Intelligence and Digital Transformation.”

CONFERENCE THEMATIC TRACKS

Track 1: Law, Technology and Disability Justice

- Artificial Intelligence and disability inclusion
- Accessible technologies and universal design
- Digital accessibility and web accessibility standards
- Assistive technologies and independent living
- Disability rights under the UNCPRD and digital governance
- AI ethics, algorithmic discrimination and disability
- Employment, remote work and digital inclusion for persons with disabilities

Track 2: Technology, Children and Youth

- Children's rights in the digital environment
- Online safety, cyberbullying and child protection
- AI in education and inclusive learning
- Technology-facilitated exploitation and trafficking
- Mental health and social media
- Child-friendly digital governance

Track 3: Women, Gender and Technology

- Gender justice in the digital era
- Digital financial inclusion and women's entrepreneurship
- Reproductive technologies and legal regulation
- Women in STEM and digital leadership
- Online harassment and legal responses

CONFERENCE THEMATIC TRACKS

Track 4: Ageing, Elderly Rights and Technology

- Smart healthcare and ageing
- Technology against elder abuse
- Social security and digital governance
- Age-friendly smart cities
- Digital literacy among senior citizens

Track 5: Indigenous People, Tribal Communities and Digital Justice

- Indigenous knowledge and intellectual property
- Technology for sustainable livelihoods
- Digital inclusion in remote and tribal regions
- Climate justice, forest rights and indigenous communities
- AI, language preservation and cultural heritage
- Land rights, GIS and digital governance
- Community data governance

Track 6: Artificial Intelligence, Human Rights and Emerging Technologies

- AI governance and human rights
- Algorithmic accountability
- Facial recognition and surveillance
- Digital constitutionalism
- Robotics, automation and labour rights
- Technology , Gig Economy and Platform workers' rights.
- Ethics of generative AI

Track 7: Technology, Health and Vulnerability

- Digital health governance
- Telemedicine and legal challenges
- Mental health technologies
- AI in healthcare decision-making
- Public health emergencies and digital surveillance
- Health equity and vulnerable populations

CONFERENCE THEMATIC TRACKS

Track 8: Cyber Law, Digital Rights and Inclusive Governance

- Data protection and privacy
- Cybercrime affecting vulnerable communities
- Digital identity and exclusion
- E-governance and inclusive public services
- Cross-border digital regulation
- Legal reforms for an inclusive digital society

Track 9: Climate Change, Disaster Technology and Vulnerability

- Climate technologies and vulnerable communities
- Disaster risk reduction and early warning systems
- Disability-inclusive disaster management
- Indigenous knowledge and climate resilience
- Climate migration and digital governance
- Environmental justice and AI
- Sustainable Development Goals and innovation

Track 10: Access to Justice, Public Policy and Inclusive Innovation

- Legal technology and access to justice
- Technology for legal aid
- Public policy for inclusive innovation
- Human rights impact assessments of emerging technologies
- Community-led innovation
- Comparative perspectives on technology regulation
- Law reform for vulnerable populations

KEYNOTE/PANEL SPEAKERS

INTERNATIONAL



**Prof. David J. Brown, Nottingham
Trent University**



**Prof. Partha S. Mohapatra
California State University,
Sacramento.**



**Prof. Viktoriia Savina
North-Caucasus Federal
University, Moscow**



**Prof. Sukanya Ray
Sukolf University, Boston, USA**



**Prof. Jedrek C. Ng., UST
Graduate School of Law,
Philippines**



**Prof. Dr. Le Thi Thu Ha, Foreign
Trade University, Vietnam.**

KEYNOTE/PANEL SPEAKERS

NATIONAL



Prof. Amita Dhanda
Professor Emerita,
NALSAR



Prof (Dr.) V. K. Ahuja
Director, Indian
Law Institute



Prof. (Dr.) Jyoti J Mozika,
Vice Chancellor, NLU
Meghalaya



Prof. (Dr.) Viney Kapoor Mehra,
Former and Founding Vice-
Chancellor, Dr. B.R. Ambedkar, NLU
Sonapat



Dr. Arun Kumar Singh,
Associate Prof. of Law, NEHU,
Meghalaya



Prof. Aruna B. Venket
NALSAR



Prof. S.N. Mishra
Professor Emeritus, KIIT



Dr. Barathram Ramkumar
Head, Department of Electronics
and Communication
Engineering, IIT BBSR



Dr. Gitanjali Ghosh
Associate Prof of Law & Head
Dept. of Law, Tezpur University

ADVISORY BOARD MEMBERS



CHIEF PATRON

Prof. (Dr.) K. Vidyullatha Reddy,
Vice Chancellor, NLUO



CHIEF GUEST

Smt. Bratati Harichandan
State Commissioner for Persons
with Disabilities (SCPD), Odisha.



PATRON

Prof. (Dr.) Rangin P. Tripathy
Registrar, NLUO



Prof. (Dr.) Sheela Rai
Dean, Research, and
Internationalization, NLUO



Prof. (Dr.) Dolly Jabbal
Dean Academics, NLUO



Prof. (Dr.) Paromita
Chattoraj
Professor of Law, NLUO



Dr. Rita Ray
Adjunct Professor (Sociology)
NLUO



Dr. Satyajit Mohanty
Adjunct Professor (Law), NLUO



Prof. Biraj Swain
Chief Minister's Chair
Professor, NLUO

ORGANISING COMMITTEE

CONVENER



Dr. Tanwi Shams
Asst.Prof of Law & Director, CDLA
+91 8638139474

CO-CONVENERS



Ms. Athena K Solomon -
Asst. Prof of Law
+91 9048706967



Ms. Ananya Rai
Asst. Prof of Law
+91 7985394855

COORDINATORS



Ms. Aditi Bandyopadhyay
Ph.d. Research Scholar
+91 8777245112



Ms. V. Twinkle
Ph.d. Research Scholar
+91 8319280648

SUBMISSION GUIDELINES

ABSTRACT SUBMISSION	FULL PAPER SUBMISSION
• The abstract should be 300-400 words with a minimum of 5 keywords. It must clearly indicate the sub-themes chosen from the tracks. • The name of the author(s) with Designation, e-mail address, and contact number is a must. • Co-authorship details: Both single and co-authorship are allowed, with author(s) limited to three. • Abstract submission form- LINK	• Upon acceptance and finalisation of the abstract, author(s) are required to submit the full paper. • The length of the full paper should be between 4,000 and 6,000 words, inclusive of references. • All manuscripts must strictly follow the OSCOLA (5th edn) referencing style. It is available at: LINK • Full Paper Submission : CLICK HERE

Mode of presentation can be online/ offline

Selected papers may be published in an edited book with ISBN by a reputed publisher.

BODY

- **Font:** Times New Roman
- **Font Size:** 12 pts
- **Line Spacing:** 1.5
- **Margin:** 1" from all sides
- **Alignment:** Justified

FOOTNOTE

- **Font:** Times New
- **Roman**
- **Font Size:** 10 pts
- **Line Spacing:** 1.0
- **Alignment:** Justified

PAPER FORMATTING Guidelines

IMPORTANT DEADLINES

**Submission of
Abstract**

September 03 , 2026

**Communication of
Acceptance**

September 05, 2026

**Registration along with
payment and registration
fees**

September 07,2026

**Submission of working paper
for consideration as best
paper award**

September 24, 2026

**Submission of full paper
for publication**

October 30, 2026

REGISTRATION FEES

NLUO Students/Ph.D Scholars/ Faculty and Staff	Rs. 700/- (Online)	Rs. 1000/- (Offline)
Other students/Research Scholars/Academic ians/Professionals	Rs. 1000/- (Online)	Rs. 2000/- (Offline)
International PaperPresenters	US\$30 (Online)	US\$50 (Offline)

***In case of co-authors, both must pay
and register separately.***

- The offline registration fees shall include conference kits, lunch and refreshments for both days of the conference for participants attending the conference offline.
- Registration fees do not include travel or accommodations.

HOW TO PAY?

1. Through Payment Gateway

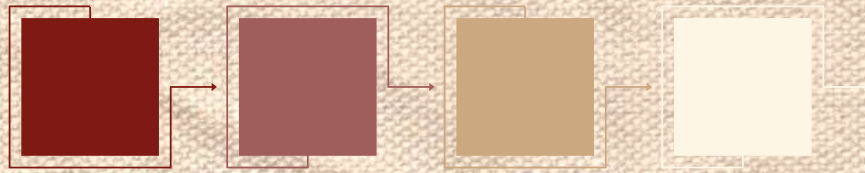
[Click here to make the payment / complete registration](#)

2. Through Bank Transfer

Bank details for NEFT/RTGS

Name of the Account Holder	National Law University Odisha
Name of the Bank	ICICI Bank Ltd.
Address of the Bank	Bank of Maharashtra Building, Opp BijuPatnaik Park, CDA, Sec-10, Cuttack, Odisha, INDIA
Account No	533501000005
Type of Account	Saving
MICR No.	753229012
RTGS/NEFT IFSC	ICIC0005335
SWIFT Code	ICICNBBNRI

CONTACT US



Central For Disability Law and Advocacy

**Naraj Road, Sector – 13, CDA,
Cuttack, Pin Code: 753015,
Odisha, India**

cdla@nluo.ac.in

Student Co-ordinators

Gargee Chowdhury	+91- 9678707651
Krishna Sachdeva	+91- 9625147796
Indrakshi Dutta	+91- 933032455
Raginee Panda	+91- 8480800799
Aiman Shabbir	+91- 8809362650